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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : CA/20/2018  
PETITION NUMBER : CP/29/2017  
NAME OF THE PETITIONER(S) : BHAGYODAYAM CO  
NAME OF THE RESPONDENT(S) : ALEXANDER CORREYA  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	N. J. Mathur	Advocate for Respondents 1 to 6	
	Seetharaman.	Advocate representing Respondent 7 to 9.	
	SHYAM GOPAL	Advocate for Petitioner	

**ORDER**

Counsel for the applicant in CA 20/2018 present. Counsel for respondents present. Counsel for the applicant has provided copy of the CA to the other side today. For hearing submissions by both the sides, time is extended at request. Put up on 20.02.2018.

sd/-

(S VIJAYARAGHAVAN)  
Member (Technical)

sd/-

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc